

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:414
ANSWERED ON:20.11.2009
ITDA
Balram Shri P.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the scheme/project-wise and State-wise break up of allocation to and utilization of funds by Integrated Tribal Development Agencies (ITDAs) during each of the last three years;
- (b) whether the Union Government has made a re-assessment of the functioning of ITDAs during the recent time;
- (c) if so, the details and findings thereof alongwith follow up measures taken or proposed thereon; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a): The Ministry allocates funds to State Governments in proportion of ST population of the respective State and State in turn allocates funds to ITDAs and other line-departments for implementation of the schemes/ projects. The information in respect of such allocation and utilization by ITDAs and other line-departments is not maintained by the Ministry.

(b) to (d): Re-assessment of the functioning of ITDAs has not been done in recent time by the Ministry as concerned State Government administers ITDAs.